

FORM NO. 98

[See rule 160]

Statement containing particulars of declaration received in Form No. 97

PART A: STATEMENT DETAILS										
(This information should be provided for each statement submitted together)										
A.1	REPORTING PERSON DETAILS									
A.1.1	Reporting Person Name									
A.1.2	Income-tax Department Reporting Entity Identification Number									
A.2	STATEMENT DETAILS									
A.2.1	Statement Type			Insert 2-character code						
A.2.2	Original Statement Id									
A.2.3	Reason for Correction		Insert 1 character code							
A.2.4	Statement Date									
A.2.5	Reporting Period									
A.2.6	Number of Reports									
A.3	PRINCIPAL OFFICER DETAILS									
A.3.1	Name									
A.3.2	Designation									
A.3.3	Address									
A.3.4	City / Town									
A.3.5	Postal Code									
A.3.6	State Code			Insert 2-character code						
A.3.7	Country Code			Insert 2-character code						
A.3.8	Telephone									
A.3.9	Mobile									
A.3.10	Email									

PART B: REPORT DETAILS FOR FINANCIAL TRANSACTIONS			
B.1	REPORT NUMBER (To be provided for each person being reported)		
B.1.1	Report Serial Number		
B.1.2	Original Report Serial Number		
B.2	PERSON DETAILS		
B.2.1	Name of the Person		
B.2.2	Date of birth or Incorporation		
B.2.3	Father's Name (for individual)		
B.2.4	PAN Application Acknowledgement Number (if applied for PAN and not yet generated)		
B.2.5	Aadhaar Number		
B.2.6	House no. or Flat no.		
B.2.7	Plot No. or Name of Premise or Building		
B.2.8	Road or Street or Lane		
B.2.9	Area or Locality or Ward or Sector or Taluka or Sub – Division		
B.2.10	Town or City or Village or Post office		
B.2.11	District		
B.2.12	PIN		
B.2.13	State or Union Territory Code		Insert 2-character code
B.2.14	Country Code		Insert 2-character code
B.2.15	Mobile		
B.2.16	Telephone Number		
B.2.17	Email ID		
B.2.18	Taxpayer Identification Number in the country of residence (if covered by rule 159(2)(c) for a foreign company)		
B.2.19	Income chargeable to Tax (for a foreign company)		
B.2.20	Income not chargeable to Tax (for a foreign company)		
B.2.21	Remarks		
B.3	FINANCIAL TRANSACTION SUMMARY		
B.3.1	Transaction Date		
B.3.2	Transaction ID		
B.3.3	Transaction Type		Insert 2-character code
B.3.4	Transaction Amount		
B.3.5	Cash amount involved in transaction amount		
B.3.6	Transaction Mode		Insert 2-character code
B.3.7	In case transaction is in joint name		
B.3.8	Number of persons involved in the transaction		

B 3.9	Share of declarant (in percent)		
B.4	Details of Document produced by the person		
B.4.1	Identity Proof		
B.4.1.1	Document Code		Insert 2-digit code
B.4.1.2	Document Identification Number		
B.4.1.3	Name of the authority issuing document		
B.4.1.4	Address of the authority issuing document		
B.4.2	Address Proof		
B.4.2.1	Document Code		Insert 2-digit code
B.4.2.2	Document Identification Number		
B.4.2.3	Name of the authority issuing document		
B.4.2.4	Address of the authority issuing document		
B.4.3	Date of Birth or Date of Incorporation Proof		
B.4.3.1	Document Code		Insert 2-digit code
B.4.3.2	Document Identification Number		
B.4.3.3	Name of the authority issuing document		
B.4.3.4	Address of the authority issuing document		

Verification

I..... (name of designated director) having Permanent Account Number (PAN)....., in my capacity as designated director of..... hereby certify that all the particulars furnished above are correct and complete.

Place:

Date:.....

.....
Signature of the designated director

(Name of the designated director)